

BEFORE THE NATIONAL GREEN TRIBUNAL, SOUTHERN ZONE, CHENNAI

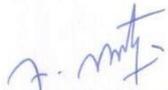
Original Application No. 264 of 2020 (SZ)

News item in The Hindu E-paper Chennai Edition
Dated: 30.11.2020, "Days after rain, water stagnation continues
to plague many areas of Chennai"

...Applicant(s)

-Versus-

- 1) The Principal Secretary to Govt. of Tamil Nadu,
Health and Family Welfare Department,
Govt. Secretariat, Fort St. George Chennai,
Tamil Nadu 600 009.
- 2) The Secretary to Govt. of Tamil Nadu,
Department of Environment & Forests,
Govt. Secretariat,
Fort George, Chennai, Tamil Nadu 600 009.
- 3) The Additional Chief Secretary to Govt. of Tamil Nadu
Revenue and Disaster Management Department,
Govt. Secretariat, Fort George, Chennai,
Tamil Nadu 600 009.
- 4) Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort George Chennai, Tamil Nadu
- 5) The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy 2 Chennai,
Tamil Nadu 600 032.
- 6) Tamil Nadu Water Supply and Drainage Board,
Rep., by its Managing Director,
31, Kamarajar Salai, Chepauk, Chennai 600 005.
- 7) The District Collector,
Chennai District,
District Collectorate Office,
No. 62, Rajaji Salai,
4th Floor, Chennai 600 001.
- 8) The District Collector,
Chengalpet District,
Collector Office, GST Road,
Chengalpattu 603 001.
- 9) The District Collector,
Thiruvallur District,
First Floor, Collectorate,
Thiruvallur 602 001.
- 10) The District Collector,
Kancheepuram District,
First Floor, Collectorate,
Kancheepuram 631 501.


Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

11) Greater Chennai Corporation,
Rep., by its Commissioner,
Ripon Building,
Chennai 600 003.

12) Chennai Metropolitan Water Supply & Sewerage Board,
Rep., by its Managing Director, No.1, Pumping Station Road, Chintadripet, Chennai
600 031.

...Respondent(s)

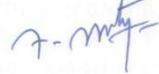
REPORT AFFIDAVIT FILED BY THE SUPERINTENDING ENGINEER, WRD
LOWER PALAR BASIN CIRCLE, CHENNAI

I, A, Muthaiah son of Asokan aged about 57 years, officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai and having my office at PWD campus do, hereby, solemnly affirm and sincerely state as follows:

2. I state that I am the Superintending Engineer, of Palar Basin Circle, Chennai with 4 Divisions under my control of which three divisions are maintaining the water bodies belonging to WRD in my circle in charge of the water bodies in Lower Palar Basin Division, Kanchipuram and Aranaiar Basin Division, Chennai under the Kovalam Basin where the Buckingham Canal traverses a fairly long in Chennai City and I state that there are only a few tanks which had lost its irrigation potential long back due to conversion of housing sites in the periphery of OMR and the man made Buckingham Canal, which will accommodate any water draining into the canal during monsoonal rains. Besides, that the sill level of Buckingham Canal is about 2 meters below the Mean Sea Level. It is pertinent to state here that this canal by virtue of its level difference had saved the city from inundation of sea water during *tsunami 2004*.

3. I state that, however, the Hon'ble Tribunal by the order dated 22.12.2020 has appointed a Committee and the excerpts of the order stated supra is extracted below:

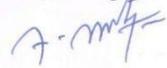
"In order to ascertain the real State of affairs and the basic cause for such things and also to evolve a long term and short term measure to meet the situation permanently and avoid such recurrence of calamities in future, we feel it appropriate to appoint a Joint Committee comprising (1) The District Collectors 7 of Chennai, Chengalpet, Thiruvallur and Kancheepuram District, (2) The Additional Secretary of Revenue and Disaster Management


Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chengalpet, Chennai - 600 005.

Department, (3) The Additional Secretary of Municipal Administration and Water Supply Department, (4) The Commissioner from Greater Chennai Corporation, (5) a Senior Officer from the level of Superintending Engineer of Public Works Department (PWD) and Water Resources Organisation (WRO), (6) a Senior Officer from Tamil Nadu Water Supply and Drainage Board to be nominated by its Managing Director (7) a Senior Officer from the Tamil Nadu State Pollution Control Board (TNPCB) as designated by its Chairman and (8) a senior Officer from Chennai Metropolitan Water Supply & Sewerage Board (CMWSSB) to be nominated by its Managing Director to inspect the area in question which have been covered by the news paper reports and the course of action taken by them to remove such thing occurred in that area and also to find a permanent solution by preparing an action plan with shorter and long term measures as to how such things can be avoided in future, so as to make the life of the people safe and peaceful.

6. The committee is also directed to mention as to what are all the steps taken by them in the Cyclone affected area which resulted in inundation and other calamities including stagnation of sewage water and rain water and what are the steps taken by them to retrieve the same to its original position and the plan of action for future and submit a factual and action taken report in this regard to this Tribunal on or before 22.02.2021 by e-filing in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF along with necessary hardcopies to be produced as per rules.

7. The Chief Secretary, State of Tamil Nadu is directed to monitor the meetings of the committee and provide all necessary assistance and guidance for the committee to evolve a future action plan for preventing such things being recurring in future for permanently resolving the issue and providing necessary financial as well as technical support for the Department who are expected to execute the same, so as to enable them to work out the action plan in an effective manner which should not be stopped on account of the want of funds or logistics support to be obtained from the other Department which are also likely to co-ordinate for implementing the


Superintending Engineer, PWD.,
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Chepauk, Chennai - 600 005.

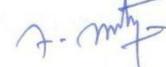
action plan. If necessary the Chief Secretary is also at liberty to appoint permanent committees in the respective areas involving all the responsible Departments which are expected to act in such situation, so as to act swiftly in case of such things happening during the implementation of the action plan and also look into the matter

8. The Public Works Department (PWD) and Water Resources Organisation (WRO) will be the nodal agency for co-ordination and also for providing necessary logistics for this purpose”.

4. Hence, it is stated that though the Superintending Engineer, WRD, Palur Basin Circle, Chennai has been appointed as a constituent member of the Joint Inspection Committee by this Hon'ble Tribunal, actually at that time when the order was made on 22.12.2020, the State was in lockdown with restrictions of public movement, transport, shopping etc., However, a joint inspection was convened by me on 25.02.2021 and 14 officers from various departments impleaded as respondents in the O.A. had attended the meeting in the joint meeting to comply with the order of this Hon'ble Tribunal. All the issues were discussed with the officers who attended the meeting and the Joint Inspection was held on 05.03.2021 in the specified areas, namely, Kallikuppam, Mangadu (Kundrathur) and Old Mahabalipuram. The minutes of the Meeting dated 25.02.2021 and the decisions taken are filed in Annexure-I

5. I submit that some of the individual reports from the Town Panchayats and CMWSSB were only received out of 11 Joint Committee Members. The Corporation of Chennai and other departments like local bodies were at the time were fully engaged in General Elections related matters besides COVID relief works. Hence, it is stated that all earnest efforts were faithfully carried out by me to convene a Joint Committee Meeting on 25.02.2021, further convening of meetings and Joint Inspection could not be organized and the lock down persists till now and may be extended further if the pandemic situation did not abate.

6. It is further stated the inundation in Mangadu in the specified areas was due to the fact the formation of layouts in Janani Nagar and Srinviassa Nagar and before conversion as lay out, in the entire area, there were brick kilns and as a result of which, the area is a low lying area unable to drain flood water in the North East Monsoon. The



Superintending Engineer, PWD.,
PALAR BASIN CIRCLE, WRD.,
Chepauk, Chennai - 600 005.

Mangadu is in the close vicinity of Chennai city and there were rapid development of housing colonies and these factors ought to have been looked into by the authority who approved the lay out since the surplus water from Mangadu would drain in the nearby PWD channel, namely, Thanthi Channel). Hence, the reason for the inundation in the Mangadu area is due to the operation of brick kilns previously who had excavated the earth making as the low lying area.

7. I state that the reports sent subsequently by the Executive Officer, Mangadu Panchayat vide Letter dated 17.03.2021 and, Superintending Engineer, CMWSSB vide Letter dated 20.03.2021 are filed in the Annexure-II

8. It is further stated that as and when the Joint Committee Inspection is organized as stated supra in paragraph 5 in compliance of the order dated 22.12.2020 and that as per the order the WRD will co-ordinate and provide necessary logistics arrangements.

9. It is also stated that for averting the same are carried out annually carried out as monsoon preparedness works each year and by special repair estimates prepared then and there as per the site conditions prevailing and the and such overflow from the drains, canals etc., from the surplus weir would find way in the Rivers Adayar and Cooum. The Buckingham Canal acts as a barrier to prevent inflow from the Bay of Bengal and at times of flood, the shutters are closed in the upper reaches to pave way for easy draining of the flood waters during monsoonal rains.

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the above submission and pass appropriate further orders as deemed fit and in the circumstances of the case and thus render justice.


Superintending Engineer WRD
Palar Basin Circle, Chennai-5



ANNEXURE - II



CHENNAI METROPOLITAN WATER SUPPLY AND SEWERAGE BOARD

V.G.RAMASWAMI, B.E.
Superintending Engineer (Central/Co-ord)

Lr.No. CMWSSB/O&M-I/S.E(C)/Spl/2021

Dt.: 23/3/2021

க.பொ.	3/3
து.க.பொ.	3/3
ஆ.அ.	3/3
த.வ.அ.	
க.கா.	3/3

To,
Engineer in Chief (Water Resources Organization)
and Chief Engineer(General),
Public Works Department,
Chepauk, Chennai – 05.

Sir/ Madam,

- Sub:** CMWSSB – C.E.(O&M)-I – S.E.(C) — Report to be filed for NGT Original application No. 264 of 2020 (SZ) –Submission to Nodal agency (PWD & WRO) – Reg.
- Ref:** 1.NGT Original Application No. 264 of 2020 (SZ)
2.Orders of the Managing Director, Dated: 11.01.2021

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From the reference 1st cited, it is submitted that NGT has initiated Suo Motu proceedings on the basis of the news published in The Hindu e-paper, Chennai edition dated : 30.11.2020, under the caption **“Days after Rain, water stagnation continues to Plague many areas of Chennai”**. Accordingly, NGT has taken up the case as O.A.No.264/2020(SZ) during hearing on 22.12.2020 ordered to constitute a joint committee comprising of the members from District Collectorate (Chennai, Chengalpattu, Kancheepuram and Thiruvallur); Additional secretary from Revenue & Disaster Management department and MAWS; Senior officers from GCC, WRO, TNPCB, TWAD & CMWSSB.

In this connection, report from CMWSSB has been prepared and enclosed herewith for taking further action.

With regards,

✓ Copy submitted to,
S.E. (WRD), PWD

Joint Committee Member
for CMWSSB.
23/3/21

SIR, This amount July May Adduct to July
(A1/0128) 2021 9/8 15/4/21 Sept A-0 D-2-B C2/1

HISTORY OF THE CASE

Original Application No. 264 of 2020 (SZ)

Before The National Green Tribunal

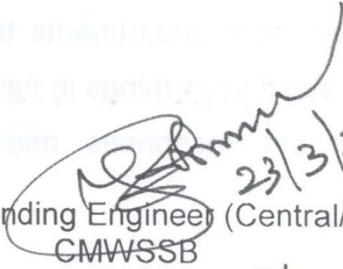
Tribunal on its own motion – SUO MOTU based on the news item in The Hindu E-Paper Chennai edition, dated 30.11.2020, under the caption in various news papers projecting unfortunate sufferings of the Residents of Chennai Corporation and its suburban and neighbouring districts on account of stagnation of rain water inundating their residential area and also mixing of rain water with sewage causing health hazards to the people and delay in taking steps to drain these stagnated water to make life of the people peaceful and healthy. It is stated that there is also a Writ Petition W.P. No. 17037 of 2002 pending before the Hon'ble High Court and directed the authorities to take steps to remove the unlawful encroachments into the water bodies, drains and other areas which resulted in inundation during monsoon as per the order dated 02.12.2020. In this connection, Joint Committee involving various Government departments to evolve a plan for short term and long term measures to avoid such things in future to make the life of people safe and peaceful. The independent responses and reports are requested for the newspaper publications.

In this connection, the news item of 'Sewage overflows from manhole in West Balaji Nagar, Thendral Nagar and Om Sakthi Nagar in Kallikuppam, Ambattur published in "The Times of India", dated 08.12.2020 comes under Area VII of CMWSSB. The joint inspection at Kallikuppam was made on 05.03.2021 with the officials of various departments. It was analysed that the above locations at Kallikuppam area is not having Storm Water Drain facility. Currently, all the streets in Kallikuppam are covered by Sewerage System. The sewer systems conveys the generated sewage from households of above locations to the nearest Thendral Nagar Pumping Station from which the collected sewerage are conveyed to the Korattur Sewage Pumping Station through Karukku Pumping Station for treatment. The existing sewer collection system at the above locations are maintained properly by following the preventive maintenance schedule as per the annexure. The desilting of manholes by using desilt machines and flushing of sewer mains by using jet rodding machine are carried out regularly as per the preventive

maintenance schedule to ensure free flow of sewage and there by sewer obstructions and sewer overflow are prevented.

During non-rainy season, there is neither overflow of sewage from the machine holes occurs nor mixing of sewage to nearby lake happens. But during monsoon period with persistent rain, all the rain water allowed / enters into the sewerage system there by occurring sewerage overflows at above locations due to non-availability of storm water drain and encroacher are also letting out their sewerage to the lake.

In order to permanently resolve the problem of sewerage overflow it is necessary to drain the rain water only through the storm water drain. Hence, all the streets should have storm water drains and the same should be properly interlinked so as to collect the rain water from the streets through storm water drain and also the encroachments in the water ways should be removed completely to avoid rain water stagnation in the streets.


23/3/21
Superintending Engineer (Central/Co-ord)
CMWSSB

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ANNEXURE - I

DAILY PROGRESS OF PREVENTIVE MAINTENANCE IN DEPOT - 82 AREA-VII FOR THE MONTH OF OCTOBER 2020

SL.NO	REGN NO. OF DESILTING MACHINE	DATE	NAME OF THE STREET	LENGTH OF STREET TO BE DESILTED	NO OF MHS TO BE DESILTED IN NOS	REMARKS
1	Desilting Machine No.TN01AR 2416	01.10.20	Narayan Street	150	5	
2		02.10.20	Sathyanarayana 1st Cross Street	110	3	
3	Jetrodding Machine No.U-8479	03.10.20	Kadhiresan Street	250	8	
4		04.10.20	Sunday			
5		05.10.20	Thirunavukarasu Street	120	4	
6		06.10.20	Sathyanarayana Street	109	3	
7		07.10.20	Pari Nagar Main Road	150	6	
8		08.10.20	Vittal Street	140	5	
9		09.10.20	Rajamanikkam Street	110	3	
10		10.10.20	Sasthri Street	180	6	
11		11.10.20	Sunday			
12		12.10.20	Pari Nagar 4th Street	120	4	
13		13.10.20	Pari Nagar 3 rd Street	126	5	
14		14.10.20	Gandhi 1st Street	110	4	
15		15.10.20	Pari Nagar 1st Street	160	5	
16		16.10.20	Pari Nagar 2nd Street	110	4	
17		17.10.20	Gandhi Street	200	7	
18		18.10.20	Sunday			
19		19.10.20	Devi Street	180	6	
20		20.10.20	Gandhi 2nd Street	100	4	
21		21.10.20	Thiruvalluvar Street	240	8	
22		22.10.20	Gandhi Street Menambedu	150	5	
23		23.10.20	Sowcar Street	110	3	
24		24.10.20	Anna Street	180	5	
25		25.10.20	Sunday			
26		26.10.20	Kambar 1st Cross Street	90	3	
27		27.10.20	Kambar Street	158	5	
28		28.10.20	Theradi Street	120	4	
29		29.10.20	New Street Menambedu	120	4	
30		30.10.20	Kamathenu Street	150	5	
31		31.10.20	Pillaiyar Koil Street	120	4	

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ANNEXURE - III

**DAILY PROGRESS OF PREVENTIVE MAINTENANCE IN DEPOT - 82
AREA-VII FOR THE MONTH OF DECEMBER 2020**

SL.NO	REGN NO. OF DESILTING MACHINE	DATE	NAME OF THE STREET	LENGTH OF STREET TO BE DESILTED	NO OF MHS TO BE DESILTED IN NOS	REMARKS
1	Desilting Machine No.TN01AR 2416	01.12.20	Ramakrishna Naidu Street	110	4	
2	Jetrodding Machine No.U-8479	02.12.20	VOC Cross Street	110	3	
3		03.12.20	VOC Street	120	4	
4		04.12.20	VOC 2nd Street	109	3	
5		05.12.20	VOC 1st Street	120	3	
6		06.12.20	Sunday			
7		07.12.20	Indira Nagar Main Road	98	3	
8		08.12.20	VOC Main Road	250	8	
9		09.12.20	Indira Nagar 5th Street	120	4	
10		10.12.20	Indira Nagar 1st Cross Street	90	3	
11		11.12.20	Indira Nagar 4th Cross S	126	5	
12		12.12.20	Indira Nagar 6th Cross Street	90	3	
13		13.12.20	Sunday			
14		14.12.20	Indira Nagar 8th Cross Street	110	4	
15		15.12.20	Indira Nagar 7th Cross Street	114	4	
16		16.12.20	Indira Nagar Main Road	180	6	
17		17.12.20	Indira Nagar 16th Street	120	4	
18		18.12.20	Indira Nagar Main Road	160	5	
19		19.12.20	Pillaiyar Koil Street Main Road	200	9	
20		20.12.20	Sunday			
21		21.12.20	Perumal Koil Street	240	8	
22		22.12.20	Prumal Koil Street	114	4	
23		23.12.20	N.P Koil 2 nd Street	110	3	
24		24.12.20	Pudu Street	180	5	
25		25.12.20	Kattabomman Street	158	5	
26		26.12.20	Pudu 1st Street	150	5	
27		27.12.20	Sunday			
28		28.12.20	Murugambedu Main Road	90	3	
29		29.12.20	Pudu 2nd Street	90	3	
30		30.12.20	Pasumbon Nagar 1st Avenue	110	4	
31		31.12.20	Pasumbon Nagar 3rd Avenue	160	6	


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ANNEXURE - IV

DAILY PROGRESS OF PREVENTIVE MAINTENANCE IN DEPOT - 82 AREA-VII FOR THE MONTH OF JANUARY 2021

SL.NO	REGN NO. OF DESILTING MACHINE/JET RODDING MACHINE	DATE	NAME OF THE STREET	LENGTH OF STREET TO BE DESILTED	NO OF MHS TO BE DESILTED IN NOS	REMARKS
1	Desilting Machine No.TN01AR 2416	01.01.21	Pasumbon Nagar 4th Avenue	150	5	
2		02.01.21	Pasumbon Nagar 5th Avenue	110	3	
3	Jetrodding Machine No.U 8479	03.01.21	Sunday			
4		04.01.21	Pasumbon Nagar 8th Avenue	109	3	
5		05.01.21	Pasumbon Nagar 7th Avenue	250	8	
6		06.01.21	Pasumbon Nagar Main Road	180	6	
7		07.01.21	Pillaiyar Koil 1st cross Street	98	3	
8		08.01.21	East Balaji Nagar 1st Main Road	140	5	
9		09.01.21	East Balaji Nagar 1st Street	110	3	
10		10.01.21	Sunday			
11		11.01.21	East Balaji Nagar 3rd Street	126	5	
12		12.01.21	East Balaji Nagar 2nd Street	120	4	
13		13.01.21	East Balaji Nagar West Koil Street	90	3	
14		14.01.21	East Balaji Nagar 2nd Main Road	110	4	
15		15.01.21	Pillaiyar Koil Street East Balaji Nagar	160	5	
16		16.01.21	Kandhakottam Nagar	110	3	
17		17.01.21	Sunday			
18		18.01.21	West Balaji Nagar 1st Main Road	100	3	
19		19.01.21	Murugambedu Main Road	200	7	
20		20.01.21	Redhills Main Road	210	7	
21		21.01.21	West Balaji Nagar 2nd Street	140	5	
22		22.01.21	West Balaji Nagar 2nd Cross Street	150	5	
23		23.01.21	West Balaji Nagar 2nd Main Road	260	9	
24		24.01.21	Sunday			
25		25.01.21	Eden Street	158	5	
26		26.01.21	Nethaji Street	180	6	
27		27.01.21	Pillaiyar Koil Street Sakthi Nagar	240	8	
28		28.01.21	West Balaji Nagar 5th Street	90	3	
29		29.01.21	Sakthi Nagar 1st Street	120	4	
30		30.01.21	Sakthi Nagar 2nd Street	150	5	
31		31.01.21	Sunday			

23/3/21

ANNEXURE - V

DAILY PROGRESS OF PREVENTIVE MAINTENANCE IN DEPOT - 82 AREA-VII FOR THE MONTH OF FEBRUARY 2021

SL.NO	REGN NO. OF DESILTING MACHINE	DATE	NAME OF THE STREET	LENGTH OF STREET TO BE DESILTED	NO OF MHS TO BE DESILTED IN NOS	REMARKS
1	Desilting machine No. TN01AR 2416	01.02.21	TNEB Colony 2nd Avenue	150	5	
2		02.02.21	Sakthi Nagar 3rd Street	180	7	
3	Jetrodding Machine No.U-8479	03.02.21	Munuswamy Koil Street Main Road	210	7	
4		04.02.21	Annai Violet College Road	109	3	
5		05.02.21	Annai Violet College Road Cross	90	3	
6		06.02.21	Karukku Main Road	180	6	
7		07.02.21	Sunday			
8		08.02.21	Narayana Nagar 1st Street	140	5	
9		09.02.21	Narayana Street Karukku Main Road	98	3	
10		10.02.21	TNEB Colony 2nd Avenue	210	7	
11		11.02.21	TNEB Colony 2nd Main Road	160	6	
12		12.02.21	TNEB Colony 1st Avenue	120	4	
13		13.02.21	TNEB Colony 3rd Main Road	150	5	
14		14.02.21	Sunday			
15		15.02.21	Madavi Street	160	5	
16		16.02.21	TNEB Colony 1st Cross Street	110	4	
17		17.02.21	Madavi 1st Cross Street	120	4	
18		18.02.21	Karukku 5th Avenue	90	3	
19		19.02.21	Karukku Old Street	150	5	
20		20.02.21	Karukku Old Main Road	180	7	
21		21.02.21	Sunday			
22		22.02.21	DTP Colony Canal Street	150	5	
23		23.02.21	DTP Colony Main Road	240	8	
24		24.02.21	DTP Colony 2cross Street	180	6	
25		25.02.21	DTP Colony 1st Street	158	5	
26		26.02.21	Mahatma Gandhi Street	140	5	
27		27.02.21	Gandhi Street Pattaravakkam	90	3	
28		28.02.21	Sunday			

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ANNEXURE - VI

DAILY PROGRESS OF PREVENTIVE MAINTENANCE IN DEPOT - 82 AREA-VII FOR THE MONTH OF MARCH 2021

SL.NO	REGN NO. OF DESILTING MACHINE	DATE	NAME OF THE STREET	LENGTH OF STREET TO BE DESILTED	NO OF MHS TO BE DESILTED IN NOS	REMARKS
1	Desilting machine No. TN01AR 2416	01.03.21	Gandhi 3rd Street	120	4	
2		02.03.21	Bharathi Street	110	3	
3		03.03.21	Periyar Salai	150	5	
4	Jetrodding Machine No.U-8479	04.03.21	SathyaNarayana Street	109	3	
5		05.03.21	Thirunavukarasu Street	120	4	
6		06.03.21	Meenakshi School Road	150	5	
7		07.03.21	Sunday			
8		08.03.21	Sathya Narayana Cross Street	98	3	
9		09.03.21	Nethaji Street	110	3	
10		10.03.21	Banu Street	140	5	
11		11.03.21	Station Road	126	5	
12		12.03.21	Lenin Street	160	6	
13		13.03.21	Periyar Salai Main Road	114	4	
14		14.03.21	Sunday			
15		15.03.21	Periyar Salai Cross Street	110	4	
16		16.03.21	Sundarajan Street	110	3	
17		17.03.21	Gandhi Street Main Road	270	9	
18		18.03.21	Thulukkanam Street	100	3	
19		19.03.21	Gandhi Street	120	4	
20		20.03.21	Nethaji Cross Street	114	4	
21		21.03.21	Sunday			
22		22.03.21	Periyar Salai Cross Street	110	4	
23		23.03.21	TNEB Colony Main Road	110	3	
24		24.03.21	TNEB Colony 6th Street	150	5	
25		25.03.21	Karukku Main Road	158	5	
26		26.03.21	Karukku Main Road	180	6	
27		27.03.21	TNEB Colony 6th Street	90	3	
28		28.03.21	Sunday			
29		29.03.21	Karukku Main Road	240	8	
30		30.03.21	DTP Colony Canal Street	110	3	
31		31.03.21	DTP Colony Cross Street	90	3	

23/3/21
JSC